

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:279
ANSWERED ON:16.07.2002
DRINKING WATER PROJECTS IN STATES
ASHOK NAMDEORAO MOHOL;V. VETRISILVAN

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government have started about 67 projects relating to drinking water in various States;
- (b) if so, the names of States where these projects were started alongwith the cost of each project and the share of Central Government therein;
- (c) whether these projects have not achieved the desired goal;
- (d) if so, the reasons therefor; and
- (e) the steps taken by the Government to achieve the goal in regard to drinking water reform?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI ANNASAHEB M. K. PATIL)

(a): Yes, Sir. 67 projects for implementation Rural Drinking Water Supply SectorReforms have been sanctioned. These projects envisage to institutionalise community participation on demand responsive mode in the Rural Water Supply activities, to ensure sustainability of the drinking water supply sources and systems.

(b): As per the request of the State Governments, Sector Reform Projects have beensanctioned by the Government of India for implementation in 26 States. Details regarding the provisional cost of the Projects and Government of India share for each ofthem is at Annex.

(c) to (e): Being a new reforms initiative and Process Projects, the implementation ofthe project in some of the districts is slow. Main reasons are that the concentration is mainly on the software components, like Information, Education and Communication,Human Resource Development and Capacity Development, rather than theimplementation of works. Other reasons are attributed to the concept and philosophy being new and the lack of capacity amongst the key stakeholders to implement such innovative projects. The National Conference on Sector Reforms held on June 28, 2002at New Delhi to assess the implementation of Sector Reforms Projects has urged the State Governments and the district implementing agencies to initiate immediate action to bring out visible progress in the implementation within next three months. Government of India has also initiated scoping exercises in Sector Reforms pilot districts to prepare district Capacity Development Plans in a participatory manner with active participation of key stakeholders.

Annex indicated in part (b) of LSUSQ No.279 for reply on 16.07.2002

Details of provisional cost and Government of India share of the Sector Reform Projects

Rs. in lakh

S.No. Name of the Distt. Name of the State Prov.Sanctioned GOI Share
cost of the projects

Chittoor	Andhra Pradesh	4000.000	3740.000
East Godavari	Andhra Pradesh	4000.000	3740.000
Guntur	Andhra Pradesh	4000.000	3740.000
Khammam	Andhra Pradesh	3753.000	3509.000
Nalgonda	Andhra Pradesh	4000.000	3740.000
Nellore	Andhra Pradesh	4000.000	3740.000
Prakasam	Andhra Pradesh	4000.000	3740.000
Lohit	Arunachal Pradesh	900.000	841.500
West Siang	Arunachal Pradesh	700.000	654.500
Jorhat	Assam	1275.000	1188.600
Kamrup	Assam	1000.000	935.000
Sonitpur	Assam	1181.000	1103.489

Vaishali Bihar	4000.000	3740.000
Durg Chhattisgarh	4000.000	3740.000
Mehsana Gujarat	4000.000	3740.000
Rajkot Gujarat	4000.000	3740.000
Surat Gujarat	4000.000	3740.000
Karnal Haryana	1507.000	1409.045
Yamuna Nagar Haryana	986.180	922.078
Sirmour Himachal Pradesh	2005.000	1857.500
Srinagar J&K	2511.000	2347.785
Udhampur J&K	2500.000	2250.000
Dhanbad Jharkhand	4000.000	3740.000
Bellary Karnataka	4000.000	3740.000
Mangalore Karnataka	4000.000	3740.000
Mysore Karnataka	4000.000	3740.000
Kasaragod Kerala	4000.000	3740.000
Kollam Kerala	4000.000	3740.000
Gwalior Madhya Pradesh	2927.940	2737.620
Hoshangabad Madhya Pradesh	4000.000	3740.000
Narsinghpur Madhya Pradesh	4000.000	3740.000
Raisen Madhya Pradesh	4000.000	3740.000
Shore Madhya Pradesh	1795.000	1678.150
Amravati Maharashtra	2126.000	1973.500
Dhule Maharashtra	3952.780	3692.958
Nanded Maharashtra	4000.000	3740.000
Raigad Maharashtra	3793.000	3473.800
Ri-Bhoi Meghalaya	975.110	907.010
Serchhip Mizoram	268.980	248.172
Dimapur Nagaland	594.000	555.390
Balasore Orissa	4000.000	3740.000
Ganjam Orissa	4000.000	3740.000
Sundergarh Orissa	4000.000	3740.000
Bhatinda Punjab	752.190	700.954
Moga Punjab	344.000	321.440
Muktsar Punjab	3992.800	3733.268
Alwar Rajasthan	4000.000	3740.000
Jaipur Rajasthan	4000.000	3740.000
Rajsamand Rajasthan	4000.000	3740.000
Sikkar Rajasthan	2171.000	1986.050
Sikkim South Sikkim	1322.480	1210.069
Sikkim West Sikkim	892.350	816.500
Coimbatore Tamil Nadu	4000.000	3740.000
Cuddalore Tamil Nadu	4000.000	3740.000
Kancheepuram Tamil Nadu	4000.000	3740.000
Perambalur Tamil Nadu	4000.000	3740.000
Vellore Tamil Nadu	4000.000	3740.000
Virudhunagar Tamil Nadu	4000.000	3740.000
West Tripura Tripura	2819.400	2566.900
Agra Uttar Pradesh	3000.000	2805.000
Chandauli Uttar Pradesh	2500.000	2337.500
Lucknow Uttar Pradesh	4000.000	3740.000
Mirzapur Uttar Pradesh	3000.000	2805.000
Sonebhadra Uttar Pradesh	2500.000	2337.500
Haridwar Uttranchal	4000.000	3740.000
Midnapur West Bengal	4000.000	3740.000
North 24 Parganas West Bengal	4000.000	3740.000

TOTAL 206045.210 192285.278